

18.51 hrs.

APPROPRIATION (RAILWAYS)

NO. 3 BILL\*, 1985

[English]

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1985-86 for the purposes of Railways.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1985-86 for the purposes of Railways."

*The motion was adopted.*

SHRI BANSI LAL : I introduce\*\* the Bill.

I beg to move† :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1985-86 for the purpose of Railways be taken into consideration"

MR. DEPUTY-SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1985-86 for the purposes of Railways be taken into consideration"

*The motion was adopted.*

MR. DEPUTY-SPEAKER : We shall

now take up clause-by-clause consideration of the Bill".

The question is :

"That clauses 2 and 3 and the Schedule stand part of the Bill."

*The motion was adopted*

*Clauses 2 and 3 and the Schedule were added to the Bill.*

MR. DEPUTY-SPEAKER : The question is :

"That clause 1, the Enacting Formula and the Title stand part of the Bill".

*The motion was adopted.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

SHRI BANSI LAL : I beg to move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed".

*The motion was adopted.*

18.54 hrs.

APPROPRIATION (RAILWAYS)

NO. 4 BILL\*, 1985

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce

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\*\*Introduced with the recommendation of the President.

†Moved with the the recommendation of the President.

Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways".

*The motion was adopted.*

SHRI BANSI LAL : I introduce\*\* the Bill.

I beg to move\* :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways be taken into consideration".

MR. DEPUTY-SPEAKER : The question is

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways be taken into consideration".

*The motion was adopted.*

MR. DEPUTY-SPEAKER : We shall now take up clause-by-clause consideration of the Bill.

The question is :

"That clauses 2 and 3 and the Schedule stand part of the Bill".

*The motion was adopted.*

*Clauses 2 and 3 and the Schedule were added the Bill.*

MR. DEPUTY-SPEAKER : The question is :

"That clause 1, the Enacting Formula and the Title stand part of the Bill".

*The motion was adopted.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

SHRI BANSI LAL : I beg to move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed".

*The motion was adopted.*

18.55 hrs.

#### BUSINESS ADVISORY COMMITTEE

##### Third Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) : Sir I beg to present the Third Report of the Business Advisory Committee.

18.56 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Thursday, March 21, 1985/ Phalguna 30, 1906 (Saka)*

\*\*Introduced. with the recommendation of the President.

\*Moved with the recommendation of the President.